

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 7967 OF 2014
WITH PRAYER FOR INTERIM RELIEF

RAM KISHAN

VERSUS

...PETITIONER

STATE OF U.P. & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 05.12.2014 with an office report dated 04.12.2014 when the Court was pleased to pass the following order:

“List the matter after Christmas and New Year Vacation, at the request of learned counsel for the petitioner.”

It is submitted that Counsel for the Petitioner has not filed Rejoinder Affidavit so far.

Service of show cause notice is already complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 24th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Prashant Chaudhary, Advocate

Mr. A.K. Prasad, Advocate

ASSISTANT REGISTRAR